

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). Agricultural Refinance and Development Corporation (ARDC) does not provide refinance assistance, generally, for purely agro-industrial loans. Where, however, the manufacturing processing is an integral part of the total agricultural development project, refinance assistance is given by ARDC for this purpose also. Disbursements by ARDC for major agro-industrial components financed as part of the project of agricultural development or development of allied sectors during the last three years were of the order of Rs. 82 lakhs.

It is not possible to estimate the total demand for term credit for such agro-processing units. Each case is considered on its own merit and refinance assistance is provided keeping in view the cost of investment, or escalation in such costs where justified.

Posting of Assistant Directors/ Managers of Tourism Department abroad

9356. SHRI QAZI SALEEM: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that fifteen Assistant Directors/Managers in the Department of Tourism are being posted abroad shortly;

(b) what are the criteria for considering posting of the officers abroad in the Department;

(c) whether it is also a fact that Jr. Officers promoted on ad hoc basis have been favoured to be sent abroad ignoring the claim of the senior officers; and

(d) if so, the reasons therefor and particulars of such officers and

the basis on which they have been considered as such?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHED ALAM KHAN): (a) Yes Sir. Orders of transfer of 15 Assistant Directors/Managers to Overseas Tourist Offices were issued on 12-2-1982. Out of the said 15 officers, one has declined posting in an office in Europe for personal reasons.

(b) The following guidelines have been laid down for selection of officers for posting abroad:—

(i) Officers are posted to overseas assignments in order of suitability-cum-seniority, with due emphasis on suitability.

(ii) The period of posting abroad would normally be 3 years.

(iii) An officer who has already had a posting overseas would become eligible for further posting abroad only after completion of three years' stay in India in the case of Deputy Director General/Regional Director and above, and 5 years in the case of other levels of officers.

(iv) Those officers who have never been posted abroad or have been in India for a longer period, would be given due preference if otherwise suitable.

(v) SC/ST officers are given due consideration.

(c) Selection of officers for posting abroad has been made as per guidelines laid down therefor from amongst officers available at the time decision was taken in the Ministry. No favour/discrimination has been shown to any one in this regard.

(d) The following Assistant Directors/Managers, who are officiating on ad-hoc basis in the grade are included in the list of officers selected for foreign posting:

S.No.	Name of Officer	Date of birth	Date of appointment in the Deptt.	Date of appointment in the grade on ad-hoc basis.
1	2	3	4	5
1	Shri A.C. Sharma	6-6-1934	4-11-1959	1-7-1969
2	Sbri R.C. Datta	23-10-1935	10-11-1966	23-10-1971
3	Smt. G. Kohli	31-3-1933	10-2-1964	1-11-1976

The above officers, though ad-hoc, have put in long years of service in the Department.

Evasion of Income tax by M/s. Continental Construction Co. Ltd.

9357. DR. A. U. AZMI:
SHRI RAJNATH
SONKAR SHASTRI:

Will the Minister of FINANCE be pleased to state the progress made in the case of evasion of income tax by M/s. Continental Construction Co. Ltd. together with steps taken to go through all the transactions thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): The investigations are still in progress.

New item captioned "US wants World Bank to follow its line more directly"

9358. SHRI B. V. DESAI: Will the Minister of FINANCE be pleased to state;

(a) whether Government's attention has been drawn to the 'Hindu' dated 1-3-1982 under the heading "US wants World Bank

to follow its line more directly" in which it has been reported that the Reagan administration determine to make multilateral institutions such as the World Bank follow the US line more directly among other things by implementing a plan for the maturation of borrowers (such as India and China) out of the "soft loan window";

(b) if so, whether as per these reports, US is influencing World Bank not to give more loan to India and also put a pressure for getting the same;

(c) if so, the reaction of the Indian Government;

(d) what steps are being considered by India; and

(e) whether concern has been conveyed to US over reduction of aid flow?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE):

(a) Government have seen a report entitled "US wants World Bank to follow its line more directly" which appeared in the 'Hindu' of March 1, 1982.

(b) The Treasury Department of the United States recently reviewed the United States ap-